

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "B", JAIPUR  
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA Nos. 1391 & 1392/JP/2019  
निर्धारण वर्ष / Assessment Years: 2009-10 & 2010-11

R.S. Finvest Ltd., 205, 2 <sup>nd</sup> Floor, Abhinav Cosmo, 24, Cosmo Colony, Vaishali Nagar, Jaipur.	बनाम Vs.	I.T.O. Ward-3(2), Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AABCR 0652 B		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Anil Mathur (CA)  
राजस्व की ओर से / Revenue by: Smt. Runi Pal(Addl.CIT)

सुनवाई की तारीख / Date of Hearing : 04/06/2021  
उदघोषणा की तारीख / Date of Pronouncement : 04/06/2021

आदेश / ORDER

**PER: BENCH**

Both these appeals have been filed by the assessee against the separate orders of the Id. CIT(A)-1, Jaipur both dated 31/10/2019 for the A.Y. 2009-10 and 2010-11 respectively.

2. The hearing of the appeals was concluded through video conference in view of the prevailing situation of Covid-19 Pandemic.

3. The authorized representative of the assessee furnished applications for withdrawal of these appeals mentioning the fact that the assessee has opted Vivad Se Vishwas Scheme and requested for withdrawal of the present appeals.

4. The Id DR has raised no objection if the appeals of the assessee are allowed to be withdrawn.

5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under Vivad Se Vishwas Scheme, we permit the assessee to withdraw its appeals. Accordingly, the appeals of the assessee are dismissed as withdrawn.

6. In the result, both these appeals of the assessee are dismissed.

Order pronounced in the open court on 04/06/2021.

Sd/-  
(विक्रम सिंह यादव)  
(VIKRAM SINGH YADAV)  
लेखा सदस्य / Accountant Member

Sd/-  
(संदीप गोसाईं)  
(SANDEEP GOSAIN)  
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 04/06/2021

\*Ranjan

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- R.S. Finvest Ltd., Jaipur
2. प्रत्यर्थी / The Respondent- The I.T.O. Ward-3(2), Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त(अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA Nos. 1391 & 1392/JP/2019)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar